SOS Children's Villages in India

*762. SHRI SHYAM LAL YADAV: SHRI MAHENDRA MOHAN MISHRA: SHRI PRAKASH MEHROTRA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) the number $_0f$ SOS children's villages in India;
- (b) the assistance that the Central Government provide to these villages; and I
- (c) the steps which the Cental Government propose to take for the expansion of the SOS children's villages in the country?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) Fifteen.

- (b) Under the Centrally sponsored scheme of services for children in need of care and protection, voluntary organisations, including SOS Children's Villages, whose applications are received in this Department duly recommended by the State Government [Union Territory administration concerned, are granted financial assistance such as maintenance grant (recurring and non-recurring) for the maintenance of destitute children as also capital grant for the construction of cottages in accordance with schematic pattern.
- (c) The Central Government is expanding services for destitute children through various voluntary organisations. In 1978-79, the services are proposed to be extended to 5,000 additional children. SOS Children's Villages are also eligible for assistance.

Bogus Land Finance Corporations in Delhi

- *763. SHRI HARKISHAN SINGH SURJEET; Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) whether Government are aware -that bogus land and finance corporations have sprung up in Delhi;
- (b) whether Government are also aware that while advertising in the news papers these bogus land corporations offer plots of land in industrial and residential complexes at,. attractive terms; and
- (c) if so, what are the details in thi_s regard and what action Government propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) It has recently come to the notice of Government that a firm had offered hy advertisement in newspaper plots of land in Loni (UP.). The State Government is being asked to take further necessary action in the matter. In addition, another firm had given wide publicity in 1973 offering plots on main G.T. Road, Alipur, Delhi. A third firm had draw_n up a scheme to sell plots at village Bhatti, Chhatar-pur Road, Delhi, against investment of foreign exchange. Both these cases are under investigation.

Appointment of Prof. P. N. Wahi as the Chairman of the Cancer Centre

- *764. SHRI BHABANI CHARAN PATTANAYAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that Prof. P. N. Wahi was appointed as the Chairman of the Cencer Centre;